NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL : CA/21/CAA/2018 APPLICATION NUMBER PETITION NUMBER : STARGATE REALTY PVT LTD NAME OF THE TRANSFEROR : N SANKAR PROPERTIES & HOLDING P LTD NAME OF THE TRANSFEROR : STARGATE ENTERPRISE PVT LTD NAME OF THE TRANSFERRE : 230/232 UNDER SECTION Signature Represented by S.No. Name (in Capital) coursel for Applican B. John Raja secher vice B. Saratabah

ORDER

Heard the Counsel for the Applicant. Reserved for order.

(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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